

FORM B

PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE RADHE METALIKS PRIVATE LIMITED

	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	SHREE RADHE METALIKS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	27/12/2010
3.	Authority under which Corporate Debtor is Incorporated/Registered	ROC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U27310MH2010PTC211440
5.	Address of the registered office & principal office (if any) of Corporate Debtor	Registered Office: 512, Ashirwad Building, 64/E, Ahmedabad Street, Carnac Bunder, Masjid Bunder East Mumbai- 400009 IN
6.	Date of closure of Insolvency Resolution Process	24.03.2023
7.	Liquidation commencement date of Corporate Debtor	24.03.2023 (Order Received on 29.03.2023)
8.	Name & Registration Number of Insolvency Professional acting as Liquidator	Name: Prabhakar Kumar Regn. No: IBBI/IPA-002/IP-N00774/2018-2019/12373
9.	Address and Email of the liquidator as registered with the Board	Address: Building No.1, Shiva Enclave, 3rd Floor Pitampura, New Delhi-110034 Email Id: prabhakar_acs@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 18A, 3rd Floor, 84 Dholakawala Building, Janmabhoomi Marg, Fort, Mumbai - 400 001 Email: cirp.srmp@gmail.com
11.	Last date for submission of Claims	28.04.2023

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench (Court – IV) has ordered the commencement of liquidation of the **Shree Radhe Metaliks Private Limited** on **24.03.2023** (copy of order received on 29.03.2023). The Hon'ble NCLT appointed the undersigned as Liquidator on 24.03.2023.

The stakeholders of **Shree Radhe Metaliks Private Limited** are hereby called upon to submit their claims with proof on or before **28.04.2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Sd/-

Prabhakar Kumar

Date : 30.03.2023

Liquidator of Shree Radhe Metaliks Private Limited

Place : New Delhi

Regn.No.: IBBI/IPA-002/IP-N00774/2018-2019/12373

Covid cases in India climb to 5 month high

PRESS TRUST OF INDIA
New Delhi, March 29

INDIA RECORDED A single-day rise of 2,151 new coronavirus cases, the highest in five months, while the active cases increased to 11,903, according to the Union health ministry data updated on Wednesday.

A total of 2,208 cases were recorded on October 28 last year. The Covid-19 death toll has increased to 5,30,848 with seven latest fatalities — three reported by Maharashtra, one by Karnataka and three reconfirmed by Kerala.

According to the data updated at 8 am, the daily positivity was recorded at 1.51%, while the weekly positivity was pegged at 1.53%.

The total tally of Covid cases was recorded at 4.47 crore

A total of 2,208 cases were recorded on October 28 last year. The Covid-19 death toll has increased to 5,30,848

(4,47,09,676) The active cases now comprises 0.03 percent of the total infections, while the national Covid-19 recovery rate has been recorded at 98.78 per cent, according to the ministry website.

The number of people who have recuperated from the disease surged to 4,41,66,925, while the case fatality rate was recorded at 1.19%.

According to the ministry's website, 220.65 crore doses of Covid vaccine have been administered in the country so far under the nationwide Covid-19 vaccination drive.

Karnataka election on May 10, results three days later

EXPRESS NEWS SERVICE
New Delhi, March 29

THE KARNATAKA ASSEMBLY elections will be held in a single phase on May 10, followed by the counting of votes on May 13, the Election Commission (EC) announced on Wednesday. The term of the state's Assembly, which has 224 seats, ends on May 24.

The nomination process would begin on April 13, with the gazette notification being issued. The last date for the nominations would be April 20. They will be scrutinised a day later. April 24 is the last date for withdrawal of candidature. A total of 5.24 crore electors will be eligible to vote in the polls.



CEC Rajiv Kumar and ECs Anup Chandra Pandey and Arun Goel at a press meet in New Delhi, Wednesday

Chief Election Commissioner Rajiv Kumar said that "money power" was a challenge in the state, along with "youth and urban apathy".

Kumar added that all those turning 18 years of age before April 1 would be eligible to vote, with the EC enabling them to submit registration forms in advance to get enrolled. Due to

the move, he said, 41,432 young voters who would be turning 18 between January 2 and April 1 will be able to vote.

For the first time in Karnataka, electors over the age of 80 years (12.15 lakh) and Persons with Disabilities (5.5 lakh) will be provided a home-voting facility. The CEC noted that PwD electors had increased from 2.5

lakh in 2018 due to the EC's focus to have a more inclusive electoral roll. He said that over 73,200 PwD and 80+ voters cast their votes from home in the last five Assembly elections in Tripura, Nagaland, Meghalaya, Himachal Pradesh and Gujarat.

"For one vote, three to four persons go. All the political parties are informed. It is video-graphed. The secrecy is not compromised. But it's worth the effort," said Kumar.

He said that forty "ethnic polling stations" would be set up for members of the Jenu Kuruba and Koraga tribal groups. The CEC said that out of the 42,756 trans persons in the state, the EC was able to enroll 41,312 through outreach efforts.

US slashes visitors visa wait time for Indians

LALIT K JHA
Washington, March 29

THE WAIT TIME for a US visitor's visa interview in India has been reduced by 60% this year, a senior official has said, attributing it to the slew of measures taken by the Biden administration, including opening more diplomatic missions in India and abroad to process these applications.

India was one of the very few countries where applications for US visas saw a major upswing after coronavirus-related travel restrictions were lifted.

There have been growing concerns in India over the long waiting period for first time visa applicants, especially for those applying under B1 (business) and B2 (tourist)

categories.

The waiting period of first time B1/B2 visa applicants in India was close to 1,000 days in October last year.

Deputy Assistant Secretary of State for Visa Services Julie Stuft told PTI that the goal of the State Department is to get to 1 million visas issued this year, which would be above the pre-pandemic number.

"We have increased the number of officers going to India. We have set up arrangements, which is unprecedented, with other embassies in the world like Bangkok to take Indians who are seeking visas. We are opening a new consulate in Hyderabad... and we're just focused on making sure that we can bring the wait time down in India," she said. —PTI

SARASWAT CO-OP. BANK LTD
(Scheduled Bank)
Zone - 5 Mustifund Saunthia Bldg, Dr. Dada Vaidya Road,
Panaji-Goa 403 001 Tel. No. 0832-2430907/2431804

POSSESSION NOTICE

(Under Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002)

Whereas the undersigned being the authorised officer of **Saraswat Co-op. Bank Ltd.**, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARASWAT CO-OP. BANK LTD.) and in exercise of power conferred under Section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice dated 03.01.2023 calling upon the Borrowers/Guarantors/Mortgagors **Mr. Sawant Abaji Prabhakar, Proprietor of M/s. Sawant Traders, Mrs. Sawant Manisha Abaji, Mr. Pawaskar Rajesh Ashok**, to repay the amount mentioned in the notice being **Rs. 1,13,20,476.24 (Rupees One Crore Thirteen Lakhs Twenty Thousand Four Hundred Seventy Six And Paise Twenty Four Only)** as on **03.01.2023** plus interest thereon within **60 days** from the date of receipt of the said notice.

The Borrowers/Guarantors/Mortgagors having failed to repay the amount, notice is hereby given to the borrowers / Guarantors / Mortgagors and the public in general that the undersigned has taken **symbolic possession** of the property described herein below in exercise of powers conferred on him under sub section (4) of section 13 of the Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this **24th day of March, 2023**.

The Borrowers/Guarantors/Mortgagors in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **Saraswat Co-op. Bank Ltd.** for total outstanding amount of **Rs. 1,13,20,476.24 (Rupees One Crore Thirteen Lakhs Twenty Thousand Four Hundred Seventy Six And Paise Twenty Four Only)** as on **03.01.2023**, with further interest thereon.

The Borrowers/Guarantors/Mortgagors attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE PROPERTY

1. All that premises lying being and situate at **Property No. 1/263 A on Plot Bearing Survey No. 143, Hissa No. 5/1, at Harkul-Budruk, Tal-kankavli, Dist-Sindhudurg 416602**. Admeasuring Plot area **22 Gunthas, Built up Ground area 853 sq.ft.** and first floor **790 sq. ft.**

2. All that premises lying being and situate at **Survey No. 231A, Hissa No. 42, Flat No. F-5, 1st Floor, Building Known as "Shri Rameshwar Dirbadevi Plaza" at Kankavli, Tal-Kankavli, Dist-Sindhudurg**. Admeasuring area **730 sq.ft.**

Date : 24.03.2023
Place : Kankavli

Sd/-
AUTHORISED OFFICER
Saraswat Co-op.Bank Ltd.
Under Section 13 (4) of The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

FORM B

PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE RADHE METALIKS PRIVATE LIMITED

PARTICULARS	DETAILS
1. NAME OF CORPORATE DEBTOR	SHREE RADHE METALIKS PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	27/12/2010
3. Authority under which Corporate Debtor is Incorporated/Registered	ROC-Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U27310MH2010PTC211440
5. Address of the registered office & principal office (if any) of Corporate Debtor	Registered Office: 512, Ashwinad Building, 64/E, Ahmedabad Street, Carnac Bunder, Masjid Bunder East Mumbai- 400009 IN
6. Date of closure of Insolvency Resolution Process	24.03.2023
7. Liquidation commencement date of Corporate Debtor	24.03.2023 (Order Received on 29.03.2023)
8. Name & Registration Number of Insolvency Professional acting as Liquidator	Name: Prabhakar Kumar Regn. No: IBB/IPA-002/IP-N00774/2018-2019/12373
9. Address and Email of the liquidator as registered with the Board	Address: Building No.1, Shiva Enclave, 3rd Floor Pitampura, New Delhi-110034 Email Id: prabhakar_acs@rediffmail.com
10. Address and e-mail to be used for correspondence with the liquidator	Address: 18A, 3rd Floor, 84 Dholakwala Building, Janmabhoomi Marg, Fort, Mumbai - 400 001 Email: crip.srmp@gmail.com
11. Last date for submission of Claims	28.04.2023

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench (Court – IV) has ordered the commencement of liquidation of the **Shree Radhe Metaliks Private Limited** on **24.03.2023** (copy of order received on 29.03.2023). The Hon'ble NCLT appointed the undersigned as Liquidator on 24.03.2023.

The stakeholders of **Shree Radhe Metaliks Private Limited** are hereby called upon to submit their claims with proof on or before **28.04.2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Sd/-
Prabhakar Kumar
Liquidator of Shree Radhe Metaliks Private Limited
Date : 30.03.2023
Place : New Delhi
Regn.No.: IBB/IPA-002/IP-N00774/2018-2019/12373

L&T Finance Limited
Registered Office: 15th Floor, PS Srijan Tech Park
Plot No. 52, Block DN, Sector V, Salt Lake City
Kolkata 700 091, District 24-Parganas North.
CIN No.: U65910WB1993FLC060810
Branch office: Thane

DEMAND NOTICE

Under Section 13(2) of Securitization and Reconstruction of Financial Assets & Enforcement of Security Interest Act 2002 (Herein after referred to as The Act)

We have issued Demand Notice under Section 13(2) of the Act to you all (Borrower/s, Co-borrower/s & Guarantor/s) through Registered Post Acknowledge Due, as you have defaulted in payment of interest and principal installments of your loan account, and have failed and neglected to clear the said outstanding dues. As a result, the loan account has been classified as Non-Performing Asset (NPA) in the book of account in accordance with the directives relating to asset classification issued by the Reserve Bank Of India. The Notice has been returned as "undelivered" and therefore we are now issuing this notice to you all under 13(2) of the Act and hereby calling upon to repay the amount mentioned in the notice appended below to the L&T Financial Services. (Formerly known as L&T Housing Finance merged with L&T Finance Limited ("LTF") w.e.f. 12th April, 2021) within the period of 60 Days from the date of this Paper Notification together with further interest and other charges from the date of Demand Notice till payment or realization. In case you are not discharging your liabilities under the terms of this notice, we shall be constrained to exercise all or any one of the rights conferred under Section 13(4) or Section 14 of the Act. "This is without prejudice to any rights available to us under the Act and/or any other law in force from time to time."

Loan Account Number	Borrower/s & Co-borrower/s Name	Demand Notice date / NPA date / Outstanding Amount		Description of the Immovable Property (Mortgaged)
		NPA Date	Outstanding Amount (₹) As On	
H151702703190 64937, H151702703190 64937L	1. Ranjeet Dilip Daptardar 2. Darshna Ranjeet Daptardar	Demand Notice Date: 14/03/2023 NPA Date: 04/02/2023	Rs. 75,27,044.57/- (Rupees Seventy Five Lac Twenty Seven Thousand Forty Four and Fifty Seven Paise) As On Date 13-03-2023	Schedule-I All The Piece And Parcel Of The Property Address: Flat No. 2102, Admeasuring 56.234 Sq.mtrs Carpet Area Alongwith Enclosed Balcony 2.970 Sq.mtrs Pation/balcony, 1.895 Sq.mtrs Dry Balcony On The 21st Floor In The Building No. 75 In The Building Known As Purank City Reserva, Vadavali, Mogharpada, Ghodbunder Road Thane (w) Total Area 59.099 Sq.mtrs

Date: 30.03.2023
Place: Thane

Sd/-
Authorized Officer
For L&T FINANCE LIMITED

L&T Finance Limited
Registered Office: 15th Floor, PS Srijan Tech Park
Plot No. 52, Block DN, Sector V, Salt Lake City
Kolkata 700 091, District 24-Parganas North.
CIN No.: U65910WB1993FLC060810
Branch office: Raigad

DEMAND NOTICE

Under Section 13(2) of Securitization and Reconstruction of Financial Assets & Enforcement of Security Interest Act 2002 (Herein after referred to as The Act)

We have issued Demand Notice under Section 13(2) of the Act to you all (Borrower/s, Co-borrower/s & Guarantor/s) through Registered Post Acknowledge Due, as you have defaulted in payment of interest and principal installments of your loan account, and have failed and neglected to clear the said outstanding dues. As a result, the loan account has been classified as Non-Performing Asset (NPA) in the book of account in accordance with the directives relating to asset classification issued by the Reserve Bank Of India. The Notice has been returned as "undelivered" and therefore we are now issuing this notice to you all under 13(2) of the Act and hereby calling upon to repay the amount mentioned in the notice appended below to the L&T Financial Services. (Formerly known as L&T Housing Finance merged with L&T Finance Limited ("LTF") w.e.f. 12th April, 2021) within the period of 60 Days from the date of this Paper Notification together with further interest and other charges from the date of Demand Notice till payment or realization. In case you are not discharging your liabilities under the terms of this notice, we shall be constrained to exercise all or any one of the rights conferred under Section 13(4) or Section 14 of the Act. "This is without prejudice to any rights available to us under the Act and/or any other law in force from time to time."

Loan Account Number	Borrower/s & Co-borrower/s Name	Demand Notice date / NPA date / Outstanding Amount		Description of the Immovable Property (Mortgaged)
		NPA Date	Outstanding Amount (₹) As On	
H148542205181 12614, H148542205181 12614L	1. Mayaram Jairam Gaur 2. Lilavati	Demand Notice Date: 14/03/2023 NPA Date: 04/01/2023	Rs. 22,19,402.16/- (Rupees Twenty Two Lac Nineteen Thousand Four Hundred Two and Sixteen Paise) As On Date 13-03-2023	Property Address: Flat No. K1-014 Area Admeasuring 27.01 Sq.mtrs, i.e. 291 Sq.feet Carpet Area Alongwith Varanda Admeasuring 4.72 Sq.mtrs i.e. 51 Sq.feet On The Ground Floor Of The Building Named As "Xrbia Warai" Village Warai Tarfe Waredi, Taluka Karjat, Dist. Raigad Maharashtra 410101
H155340206190 25041L, H155340206190 25041L	1. Yogesh Pratap Singh 2. Sapna Singh	Demand Notice Date: 15/03/2023 NPA Date: 31/01/2023	Rs. 26,74,457.00/- (Rupees Twenty Six Lac Seventy Four Thousand Four Hundred Fifty Seven Only) As On Date 13-03-2023	Property Address: Residential Duplex Apartment Admeasuring 57.69 Square Meter Flat No. 008 Situated On The Ground Floor In PP3 Building Of The Complex Known As "Xrbia Express City PH-I" Village - Madap, Near Madap Bus Stop Kharpada - Savroli R Lonavala, Dist. Raigad Maharashtra 410203

Date: 30.03.2023
Place: Raigad

Sd/-
Authorized Officer
For L&T FINANCE LIMITED

BHIMTHADI EDUCATION SOCIETY DAUND
Dr.Ambedkar Chowk, Daund Dist.Pune(413801)
Reg No.S/580 Dt. 12 March 1931
02117-262348
E-mail:bes1920@yahoo.com
Website:- www.kgkcd.in

WANTED

Applications are invited from only qualified candidates for the posts of full Time Assistant Professor (Granted) in Late. Kisandas Gulabchand Kataria College, Daund. Tal-Daund, Dist. Pune Maharashtra- 413801 against the clear vacancy and subject to availability of the work-load and the approval of Director of Higher Education Pune.

Sr.No.	Subject	No. of Vacancies	Reservation
1.	Botany	1	VJ(A) -01
2.	Physics	1	NT(C) -01
3.	Chemistry	2	OBC- 02
4.	Zoology	1	EWS- 01
	Total	5	

Qualifications/Pay Scales, rules & regulations as per U.G.C. and Government of Maharashtra Higher & Technical Education Department, Resolution No.misc-2018/C.R.56/18/UN-I Mantralaya Annex, Mumbai-400032, Date-08 March 2019 and Savitribai Phule Pune University Pune, Pune are applicable. Candidates are advised to refer our website www.kgkcd.in and Interested candidates should send the application to The Secretary, Bhimthadi Education Society Daund, Tal- Daund, Dist-Pune, Maharashtra Pin 413801 alongwith all the certified copies of academic record within 15 days from date of publication of advertisement on the above mentioned address.

Note: 1) Those candidates who are in service may apply through proper channel. 2) Candidates belonging to reservation category may submit one copy of application to Deputy Registrar, Reservation Cell Savitribai Phule Pune University, Pune- 411007. 3) Reserve category Candidates should submit Cast Validity Certificate at the time of appointment. 4) The above recruitment will be done subject to outcome and final order of Hon'ble Court in writ petition no. 12051/2015. 5) TA/DA will not be payable for attending the interview.

I/C Principal,
Late .K. G. Kataria College,
Daund

Secretary,
Bhimthadi Education Society,
Daund

Saraswat Bank
(Scheduled Bank)

Saraswat Co-operative Bank Ltd.

(Scheduled Bank)

150 JUNIOR OFFICERS

The largest Multi-State Co-operative Bank in India with a 104 year legacy, having 289 branches in India with a total business size of Rs 71,500 Crore is looking for **150 Junior Officers-Marketing & Operations (Clerical Cadre)** for its branches in Mumbai (MMRD) and Pune.

Qualification: Graduate (any stream)
Experience: Minimum one year in Bank / Subsidiary of Bank / NBFCs / Insurance Company (Sales).
Age: Not more than 30 years as on 01.03.2023
Domicile Certificate of the state of Maharashtra is mandatory and local residents will be preferred.
Only suitable candidates as per Bank's parameters will be called for interview.

Eligible candidates may apply online on the Careers Section of Bank's official website <https://www.saraswatbank.com> upto 08/04/2023

ST. XAVIER'S COLLEGE, MUMBAI – 400001
(Christian - Minority Institution)

Invites applications for the following vacancies in the Junior College on an Ad-hoc basis for the academic year 2023-2024

Sr. No.	Subject	No. of Posts
1.	English	2 Full time
2.	Marathi	1 Part time
3.	French	1 Full time 1 Part time
4.	Economics	1 Part time
5.	Mathematics	1 Full time
6.	History	1 Full time
7.	Sociology	1 Full time
8.	Psychology	1 Full time 1 Part time
9.	Chemistry	1 Full time
10.	Biology	1 Full time
11.	Physics	1 Part time
12.	Information Technology	1 Full time (Leave Vacancy)

Qualifications: Candidates with M.A.M.Sc and B.Ed are eligible to apply.

- Prescribed Application Form for a teaching position is available on our College Website www.xaviers.edu in the 'Vacancies' Section in the PDF format.
- Please download the prescribed Application Form for the teaching post as mentioned above and send us the hard copy of the duly filled in form with the photo copies of the required documents/ certificates by **speed post, courier or by hand delivery** addressed to "The Principal, St. Xavier's College - Autonomous, 5, Mahapalika Marg, Mumbai – 400 001" so as to reach the College within 10 days from the date of publication of the advertisement.
- Please do not send us soft copy of the application form and/or C.V. and other documents as attachment by email.

ST. XAVIER'S COLLEGE, MUMBAI – 400001
(Christian - Minority Institution)

Invites applications for the following vacancies in the Self-Financed Commerce Stream of the Junior College on an Ad-hoc basis for the academic year 2023-2024

Sr. No.	Subject	No. of Posts
1.	English	1 Full time
2.	Marathi	1 CHB
3.	French	1 Full time
4.	Economics	1 Full time
5.	Mathematics	1 Full time 1 Part time
6.	Organization of Commerce & Management	1 Full time
7.	Secretarial Practice	1 Full time
8.	Book Keeping and Accountancy	1 Full time
9.	Health and Physical Education	1 Part time
10.	Information technology	1 Full time
11.	Hindi	1 CHB

Qualifications: Candidates with M.A. / M.Com. / M.Sc.(IT)/ MCA and B.Ed. are eligible to apply.

- Prescribed Application Form for a teaching position is available on our College Website www.xaviers.edu in the 'Vacancies' Section in the PDF format.
- Please download the prescribed Application Form for the teaching post as mentioned above and send us the hard copy of the duly filled in form with the photocopies of the required documents/certificates by **speed post, courier or by hand delivery** addressed to "The Principal, St. Xavier's College - Autonomous, 5, Mahapalika Marg, Mumbai – 400 001" so as to reach the College within 10 days from the date of publication of the advertisement.
- Please do not send us soft copy of the application form and/or C.V. and other documents as attachments by email.

Vasai Vikas Sahakari Bank Ltd.
(Scheduled Bank)

A leading & fast growing Urban Co-operative Bank having Business Turnover of more than Rs. 2400 Crores, invites applications from the eligible aspirants for the post of:-

ASSISTANT GENERAL MANAGER - IT No. of Post -1

Education & Certification Requirement :
Graduate (BE, BTech) Post graduate/Degree in Computer science, Information Technology, Information Systems or related field.
CISA/CISM/CNA will be an added advantage.

Experience :
A candidate must have at least 10 years work experience at senior Leadership role in either Private/Public/Small Finance/Co-operative Banks IT domain.

Job Responsibilities :
•Techno - functional knowledge on Core Banking system (implementation, migration, support) will be given preference.
•Should have demonstrated skills in managing banks entire IT Infrastructure (including System & Network Administration), Vendor Management.
•Individual contributor with the knowledge on digital payments (E-commerce, ATM, POS, QR code).
•Implementation/On boarding Knowledge & support on digital products like NEFT/RTGS, IMPS,UPI.
•Should have knowledge on InfoSec Governance, Risk & Compliance implementation.
•Ensure Compliance in terms of cyber security compliance (Level 3) as per RBI guidelines.
•Should have knowledge on InfoSec Governance, Risk & Compliance implementatio.
•Candidate must be result-oriented and shall be responsible for managing CBS in a time bound manner.
•Has to ensure smooth functioning of day-to-day routine IT operations of the bank, analysing work-flows, establishing priorities, developing standards and ensuring timely execution of all IT-related regulatory matters.
Age: Maximum 55 years.

Criteria for all above post :

- Preference will be given to incumbent having experience in co-operative banking sector
- Must possess excellent Communication Skills in English, Marathi & Hindi and should be a go-getter
- Appointment of the selected incumbent is subject to his/her being declared medically fit as per the requirement of the bank.
- Candidates will be shortlisted based on the information supplied by them in their application and otherwise. If material information is not found to the satisfaction of the Bank anytime, the Bank will have discretion to reject such applications.
- Relaxation for age, experience and qualification will be at the discretion of Board of Directors.

Interested candidates fulfilling the eligibility criteria may apply with their latest Resumes within 10 days to:

ACTING GENERAL MANAGER
Vasai Vikas Sahakari Bank Ltd. (Scheduled Bank).
Head Office, Opp. Chamlaji Appa Ground, Near Vasai Depot Vasai (W), Dist. - Palghar 401 201.
Email ID- hrd@vasaivikasbank.co.in

Note: So far as Recruitment & Selection Process is concerned bank reserves its rights.

जनसेवा हीच खरी ईश्वरसेवा जोपासणारे दाम्पत्य

मुंबई, दि. २९ : प्रतिनिधी

महाराष्ट्र विधान परिषदेचे सदस्य आ. प्रसाद लाड हे मागील अनेक वर्षांपासून सामाजिक आणि राजकीय क्षेत्रात कार्यरत आहेत. त्यांनी नावारूपास आणलेल्या ‘अंत्योदय प्रतिष्ठान’ आणि ‘मी मुंबई अभियान अभिमान प्रतिष्ठान’च्या माध्यमातून अनेक सामाजिक हिताची कामे केली जातात. ज्याद्वारे मुंबईसह उपनगरांमध्ये आरोग्य विषयातदेखील महत्वाचे काम केले जात आहे. यामध्ये त्यांच्या धर्मपत्नी व ‘मी मुंबई अभियान अभिमान प्रतिष्ठान’च्या सचिव नीता लाड यांची, त्यांना मोलाची साथ लाभत आहे. येत्या काळात नवीन दोन रुग्णवाहिकांच्या माध्यमातून, रुग्णसेवा करण्यासाठी पुढाकार घेण्यात येणार आहे. आ. प्रसाद लाड यांच्या संकल्पनेतून सुरू करण्यात आलेल्या व त्यांच्या धर्मपत्नी नीता लाड यांच्या माध्यमातून कार्यरत असलेल्या या दोन्ही प्रकल्पांचा उद्देश हा गरजू नागरिकांची सेवा करणे व आरोग्याच्या दृष्टीने समाजात जागृती निर्माण करणे हाच आहे.

आ. प्रसाद लाड व नीता लाड यांचा स्तुत्य उपक्रम



■ १० बेडचे डायलिसीस केंद्र कार्यरत

■ प्रतिदिन ६८६ रुग्णांचे डायलिसीस

■ मागील ५ महिन्यांत ३,४२९ गरजू रुग्णांचे डायलिसीस

‘मी मुंबई अभियान अभिमान प्रतिष्ठान’च्या माध्यमातून आता मोफत ‘डायलिसीस’

- तत्कालीन विरोधी पक्षनेते व विद्यमान उपमुख्यमंत्री देवेंद्र फडणवीस यांच्या हस्ते दि. ३० एप्रिल, २०२२ रोजी शीव येथे छत्रपती शिवाजी महाराज ‘डायलिसीस सेंटर’चे लोकार्पण करण्यात आले होते. या ‘डायलिसीस सेंटर’च्या माध्यमातून मागील पाच महिन्यांच्या काळात अनेक गरजू रुग्णांना सेवा देण्यात आली आहे.

- सुरुवातीच्या काळात केवळ नाममात्र शुल्क आकारून हे ‘डायलिसीस’ करण्यात आले होते. परंतु, ‘मी मुंबई अभियान अभिमान प्रतिष्ठान’च्या माध्यमातून सुरू असलेल्या या सेंटरमध्ये ‘डायलिसीस’साठी येणाऱ्या रुग्णांना यापुढील काळात मोफत सेवा देण्याचा निर्णय घेण्यात आला असून, गरजू रुग्णांना या सेवेचा लाभ व्हावा, हाच यामागील एकमेव उद्देश असल्याचे आमदार प्रसाद लाड यांनी स्पष्ट केले आहे.

‘अंत्योदय’च्या संकल्पनेला अधिक महत्त्व देत दक्षिण मध्य मुंबईतील धारावी, वडाळा, शाहूनगर, सायन कोळीवाडा, मानखुर्द, अण्णाभाऊ साठे नगर, डॉ. बाबासाहेब

आंबेडकर नगर, छत्रपती शिवाजी महाराज नगर, संगम नगर अशा एकूण १६ ठिकाणी यापूर्वीच

‘चालता फिरता दवाखाना चल चिकित्सा केंद्र’ ही सुविधा उपलब्ध करण्यात आली आहे. अधिकाधिक नागरिकांनी या सुविधेचा लाभ घ्यावा, याकरिता आमदार प्रसाद लाड यांच्या माध्यमातून प्रयत्न सुरू आहेत.

१ ‘दक्षिण मध्य मुंबईत १६ ठिकाणी ‘चालता फिरता दवाखाना चल चिकित्सा केंद्र’

२ ६९० शिबिरांच्या माध्यमातून ४१०८८ गरजू रुग्णांना प्राथमिक सुविधा आणि तपासण्या

३ प्रत्येक शिबिराच्या माध्यमातून घरोघरी जाऊन, नागरिकांचे आरोग्य निरोगी ठेवण्याचे काम

४ येत्या काळात नवीन २ रुग्णवाहिकांच्या माध्यमातून, रुग्णसेवा करण्यासाठी पुढाकार

५ गरजू नागरिकांची सेवा व आरोग्याच्या दृष्टीने समाजात जागृती निर्माण करणे हेच उद्दिष्ट

वाहतुकीला अडथळा ठरणारी ८७ बांधकामावर हातोडा



मुंबई, दि. २९ : प्रतिनिधी

मुंबईतील पश्चिम आणि पूर्व उपनगरांना जोडून वाहतुकीवरचा भार कमी करण्यासाठी अत्यंत महत्वाच्या ठरणार्या गोरेगाव-मुलुंड जोडरस्त्याला ‘पी उत्तर’ विभागाच्या हद्दीमध्ये अडथळा ठरणार्या ८७ बांधकामावर बुधवारी हातोडा मारला आहे. दिंडोशी स्थित दिवाणी व सत्र न्यायालय ते फिल्म सिटी मार्ग जंक्शन या ७०० मीटरच्या टप्प्यात ही कारवाई करण्यात आली. ‘पी उत्तर’ विभागाच्या हद्दीतील या जोडरस्त्याचा मार्ग आता जवळपास मोकळा झाला आहे. याबाबत सुमारे दीड वर्षांपूर्वी ७५ बांधकामाच्या मालकांनी उच्च न्यायालयात याचिका

दाखल केली होती.

उच्च न्यायालयाने याचिकाकर्त्यांचे म्हणणे ऐकून घेतल्यानंतर ही याचिका फेटाळून निकाली काढली, तर सर्वोच्च न्यायालयानेदेखील याचिका फेटाळून लावली आणि बृहन्मुंबई महानगरपालिकेच्या बाजूने निकाल दिला. त्यामुळे या प्रकल्पात अडथळा ठरणारी ८७ बांधकामे तातडीने हटवण्याचे निर्देश उपायुक्त (परिमंडळ ४) विश्वास शंकरवार यांनी दिले होते. त्यानुसार, ‘पी उत्तर’ विभागाचे सहायक आयुक्त किरण दिघावकर यांच्या मार्गदर्शनाखाली ‘पी उत्तर’ विभाग कार्यालयाने बुधवारी सदर बांधकामे हटवण्याची कारवाई केली. महानगरपालिकेचे दहा अभियंते, ८० कर्मचारी यांच्यासोबत दोन ‘पोकलेन’ संयंत्र, पाच ‘जेसीबी’ संयंत्र, दोन डंपर आदींच्या सहाय्याने ही सर्व बांधकामे हटविण्याची कारवाई करण्यात आली.

माजी विद्यार्थ्यांसाठी आवाहन

मुंबई : महाराष्ट्र हायस्कूल नं. २ आगर बाजार, दादर या शाळेतील १९९०-९१ या वर्षी दहावीचे (दुपारचे वर्ग) असलेल्या सर्व विद्यार्थ्यांचे आणि शिक्षकांचे स्नेहसंमेलन दि. ७ मे रोजी आयोजित करायचे ठरविले आहे, तरी संबंधित माजी विद्यार्थ्यांनी ९८२१३१२१२५ (जितेंद्र चव्हाण) या क्रमांकावर संपर्क साधण्याचे आवाहन करण्यात आले आहे.

महाराष्ट्राचे पहिले ‘भारत श्री’ विजू पेणकर यांना ‘जीवनगौरव’



मुंबई, दि. २९ : प्रतिनिधी

शरीरसौष्ठवातील ‘भारत श्री’ हा पुरस्कार महाराष्ट्राला पहिल्यांदा जिंकून देणारे विजू पेणकर यांचा खेळातील त्यांच्या अतुलनीय कार्यासाठी ‘जीवनगौरव’ पुरस्कार देऊन गौरव करण्यात आला. ‘कै. मनोहर विचारे प्रतिष्ठान’तर्फे देण्यात येणाऱ्या या पुरस्काराचे यंदाचे हे २४वे वर्ष आहे. ‘द्रोणाचार्य’ पुरस्कार विजेते बुद्धीबळपटू रघुनंदन गोखले आणि भारतीय खेळ प्राधिकरणाचे संचालक पांडुरंग चाटे यांच्या हस्ते मुंबई मराठी पत्रकार संघाच्या लोकमान्य सभागृहात झालेल्या ‘कै. मनोहर विचारे प्रतिष्ठान’च्या मराठी गौरव, क्रीडा पुरस्कारांचे वितरण करण्यात आले.

मुंबईत १३९ ‘कोरोना’बाधित

मुंबई : मुंबई महापालिका प्रशासनाच्यावतीने बुधवारी देण्यात आलेल्या माहितीनुसार, महापालिका क्षेत्रात १३९ नव्या कोरोनाबाधितांची नोंद करण्यात आली असून ७१ रुग्णांनी कोरोनावर मात केली आहे.

‘गोसीखुर्द’ प्रकल्पामध्ये होणार जलपर्यटनाचा विकास!

उपमुख्यमंत्र्यांच्या उपस्थितीत जलसंपदा आणि पर्यटन विभागात सामंजस्य करार



मुंबई, दि. २९ : प्रतिनिधी

‘‘राज्यातील जलसंपदा जलपर्यटन विकासासाठी मोठी संधी आहे. या संधी विकसित करण्यासाठी राज्यशासन प्रयत्नशील आहे. याचाच भाग म्हणून भंडारा जिल्ह्यातील ‘गोसीखुर्द’ प्रकल्पात जलपर्यटन विकास करण्यासाठी ‘पथदर्श’ प्रकल्प राबविण्यात येईल,’’ असे प्रतिपादन जलसंपदामंत्री तथा उपमुख्यमंत्री देवेंद्र फडणवीस यांनी बुधवारी केले. विदर्भ पाटबंधारे विकास महामंडळ आणि महाराष्ट्र पर्यटन विकास महामंडळ यांच्यादरम्यान भंडारा जिल्ह्यातील ‘गोसीखुर्द’ प्रकल्पात जलपर्यटन विकास करण्यात आल्या. यावेळी पर्यटनमंत्री मंगलप्रभात लोढा, आमदार नरेंद्र भोंडेकर, जलसंपदा विभागाचे अतिरिक्त मुख्य सचिव दीपक कपूर, पर्यटन विभागाचे प्रधान सचिव सौरभ विजय, विदर्भ पाटबंधारे विकास महामंडळाचे कार्यकारी संचालक राजेंद्र मोहिते, पर्यटन

या सामंजस्य कराराद्वारे, विदर्भ पाटबंधारे विकास महामंडळाला जागतिक दर्जाचे जलपर्यटन विकसित होऊन स्थानिक तरुणांसाठी ८० टक्के रोजगारनिर्मिती होईल. पर्यावरणास अनुकूल आणि शाश्वत पद्धतीने जलपर्यटन निर्माण होईल. राज्याच्या दुर्गम भागातील स्थानिक समुदायांच्या सामाजिक-आर्थिक विकासासाठी हा करार अत्यंत महत्वाचा आहे. –देवेंद्र फडणवीस, जलसंपदामंत्री, महाराष्ट्र

संचालक डॉ. बी.एन.पाटील, पर्यटन विकास महामंडळाच्या कार्यकारी संचालक श्रद्धा जोशी उपस्थित होते.

देवेंद्र फडणवीस म्हणाले की, ‘‘जलपर्यटन, विशेषतः दुर्गम भागात कमी वेळेत पर्यटन स्थळांच्या विकासात महत्त्वाची भूमिका बजावते आणि अर्थव्यवस्थेवर त्याच्या गुणाकार प्रभावामुळे अधिक रोजगार निर्माण करण्याची क्षमता आहे. आज झालेल्या सामंजस्य करारामुळे ‘गोसीखुर्द जलाशय’ आणि आसपासच्या जागतिक दर्जाच्या ‘जलपर्यटन’ प्रकल्पाच्या माध्यमातून विकास करता येणार आहे.’’ विदर्भ पाटबंधारे विकास महामंडळाचे कार्यकारी संचालक राजेंद्र मोहिते यांनी १०१ कोटी रुपयांच्या प्रस्तावित या प्रकल्पातर्गत राबविण्यात येणारे उपक्रम, प्रकल्पाची प्रस्तावित माहिती, पायाभूत सुविधा, जलपर्यटन, पर्यटकांची व वाहतुकीची अंदाजित संख्या, प्रकल्पाचे फायदे याविषयी सविस्तर माहिती दिली. यावेळी जलसंपदा विभागाचे सहसचिव संजय टाट्ट, उपसंचय निमिता बसेर, कार्यकारी अभियंता सोनन गायकवाड आदी उपस्थित होते.

अंगणवाडी विकासासाठी सामाजिक संस्थांचे मोलाचे सहकार्य

मंगलप्रभात लोढा यांचे प्रतिपादन; १० सामाजिक संस्थाशी सामंजस्य करार संपन्न



मुंबई, दि. २९ : प्रतिनिधी

‘‘लोक सहभागाने अंगणवाडी दत्तक घेण्यासाठी अनेक सामाजिक संस्था पुढे येत आहेत. अंगणवाड्यांचा विकास होण्यासाठी सर्वांचे सहकार्य आवश्यक आहे. आज राज्यातील विविध दहा सामाजिक संस्थांच्या माध्यमातून ७५० अंगणवाड्या दत्तक देत आहेत. अंगणवाडी दत्तक धोरणअंतर्गत दि. ४ ऑक्टोबर, २०२२ पासून विविध सामाजिक संस्थानी आतापर्यंत ३ हजार, ६६८ अंगणवाड्या दत्तक घेतलेल्या आहेत. त्यामुळे राज्यात एकूण ४ हजार, ४१८ अंगणवाड्यांचा विकास होण्यास सामाजिक संस्थांचे सहकार्य मिळत आहे,’’ असे प्रतिपादन

महिला व बालविकासमंत्री मंगलप्रभात लोढा यांनी बुधवारी केले.

मंत्रालयातील दालनात आयोजित बैठकीत सामंजस्य कराराप्रसंगी ते बोलत होते. यावेळी एकात्मिक बाल विकासाच्या आयुक्त रुबल अग्रवाल, उपआयुक्त विजय क्षीरसागर, ‘दालमिया फाऊंडेशन’, ‘भागीरथी फाऊंडेशन’, ‘कॉरबेट फाऊंडेशन’, ‘युनायटेड वे ऑफ हॅट्राबाद’, ‘आर.एस.एस. जनकल्याण समिती’, ‘होप फॉर दि चिल्ड्रेन’, ‘युनायटेड वे’ दिल्ली, ‘रोटरी डिस्ट्रीक्ट’, ‘के कॉर्पोरेशन’ यांचे प्रतिनिधी यावेळी उपस्थित होते.

अंगणवाडीसाठी पुढाकार घेतलेल्या सामाजिक संस्था

■ ‘दालमिया फाऊंडेशन’ – सोलापूर – कोल्हापूरमधील १० अंगणवाडी दुरुस्ती

■ ‘भागीरथी फाऊंडेशन’ – पुणे, सोलापूर, कोल्हापूर येथे १५ अंगणवाडी दुरुस्ती

■ ‘कॉरबेट फाऊंडेशन’ – पुणे येथे १६ अंगणवाडी दुरुस्ती व पूर्व शालेय शिक्षण

■ ‘युनायटेड वे ऑफ हॅट्राबाद’ – पुणे येथील २० अंगणवाडी दुरुस्ती व क्षमता वृद्धी

■ ‘होप फॉर दि चिल्ड्रेन’ – पुणे येथे ४१ अंगणवाडी दुरुस्ती व क्षमता वृद्धी

■ ‘आर.एस.एस.जनकल्याण समिती’ – मुंबई उपनगरमधील २५ अंगणवाडी बळकटीकरण

■ ‘युनायटेड वे’ दिल्ली – पुणे ४५ अंगणवाडी दुरुस्ती

■ ‘रोटरी डिस्ट्रीक्ट ३१३१’ – पुणे येथील १०० अंगणवाडी दुरुस्ती

■ ‘के कॉर्पोरेशन’ – गडचिरोली, नंदुरबार १७९ अंगणवाडी दुरुस्ती आणि न्युट्रीशियन

■ ‘यादी फाऊंडेशन’ – पुणे ३०० अंगणवाडी दुरुस्ती, न्युट्रीशियन तसेच, क्षमता वृद्धी



■ अब्दुल चौधरी, बाल विकास प्रकल्प अधिकारी तुंगा मोहिली तथा नोडल अधिकारी मुंबई उपनगर यांनी पोषण ट्रॅक्टर संदर्भात उत्कृष्ट कामगिरी केली. तसेच, या कार्यपद्धतीतील श्रेणीमध्ये महाराष्ट्र शहर भागात प्रथम क्रमांक पटक्यावल्याने महिला बालविकासमंत्री मंगलप्रभात लोढा आणि ‘एकात्मिक बाल विकास सेवा’ योजना महाराष्ट्र राज्य आयुक्त रुबल अग्रवाल यांच्या हस्ते अब्दुल चौधरी यांना प्रशस्तिपत्र देऊन सन्मानित करण्यात आले.

‘मुंबई -२’ जलवाहिनी विक्रमी वेळेत दुरुस्त!



मुंबई, दि. २९ : प्रतिनिधी

पूर्व द्रुतगती महामार्गावर महाराष्ट्र राज्य रस्ते विकास महामंडळतर्फे (एमएसआरडीसी) पर्जन्य जलवाहिनीसाठी बॉक्स कल्व्हर्टचे काम सुरू असताना, मुलुंड जकात नाका परिसरात हरिओम नगर येथील बृहन्मुंबई महानगरपालिकेच्या २ हजार, ३४५ मिलीमीटर व्यासाच्या ‘मुंबई -२’ जलवाहिनीस हानी पोहोचून पाणी गळती झाली होती. त्यामुळे सोमवार, दि. २९ मार्चपासून पित्ते-पंजरारूप संकुलातून पाणी वाहून आणणाऱ्या जलवाहिनीच्या गळती दुरुस्तीचे काम तातडीने हाती घेण्यात आले होते. बृहन्मुंबई महानगरपालिकेचे प्रशासक तथा महानगरपालिका आयुक्त इकबालसिंह चहल यांच्या मार्गदर्शानुसार आणि अतिरिक्त महानगरपालिका आयुक्त (प्रकल्प) पी. वेलरासू यांच्या निर्देशानुसार जल अभियंता विभागाने सलग दिवसरात्र काम करत ही गळती रोखण्याचे काम बुधवारी पहाटे विक्रमी वेळेत यशस्वी केले. सलग ३६ तास चाललेल्या कामानंतर बुधवार, दि. २९ मार्च रोजी पहाटे ५ वाजता हे काम पूर्ण झाले. जल अभियंता विभागाने जाहीर केलेल्या वेळेच्या १५ तास आधीच ‘मुंबई -२’ जलवाहिनीच्या दुरुस्तीचे काम पूर्ण करण्यात आले आहे. त्यामुळे मुंबईतील पाणीपुरवठा पूर्ववत करण्यासाठीची सुरुवात झाली आहे. या कामामुळे पालिकेच्या शहर आणि पूर्व उपनगरातील भागात पाणी कपात करण्यात आली होती.

पोषण ट्रकर अलिकेशनमधील सर्वोत्कृष्ट कामाचा सत्कार ‘पोषण ट्रकर अलिकेशन’मध्ये लाभार्थ्यांची आधार सिडींग यशस्वी नोंद घेतलेल्या भंडारा जिल्ह्याने ९८ टक्के नोंद केल्याबद्दल प्रथम क्रमांक, पालघरमध्ये ९७ टक्के नोंद केल्याबद्दल द्वितीय क्रमांक, हिंगोली जिल्ह्याने ९६ टक्के नोंद केली असल्याबद्दल तृतीय क्रमांक तर, नागरी प्रकल्पामध्ये तुंगा मोहिली मुंबईमध्ये ९९ टक्के नोंद असून प्रथम क्रमांक, घाटकोपर १ मुंबई ९८.२ टक्के नोंद असून द्वितीय क्रमांक, दापोडी बोपोडी मुंबई ९८ टक्के नोंद असून तृतीय क्रमांक प्राप्त प्रथम तीन क्रमांकाच्या जिल्ह्यांना व क्रमांकाच्या नागरी बालविकास प्रकल्पांना प्रशस्तिपत्र देऊन सन्मान करण्यात आला. तसेच, ‘आयसीडीएस’ योजनेसोबत प्रशंसनीय काम केल्याबद्दल ‘सीएसआर’ कंपनी ‘पारले ग्रो प्रा. लिमिटेड’, ‘यादी सॉफ्टवेअर इंडिया प्रा. लिमिटेड’ यांचा प्रशस्तिपत्र देऊन सन्मान करण्यात आला. पुणे एक नागरी प्रकल्पाच्या महिला व बालविकास अधिकारी सुहिता ओव्हाळ यांचा ‘सीएसआर’ सहभाग वाढविल्याबद्दल प्रशस्तिपत्र देऊन सत्कार करण्यात आला.



सेंट्रल बँक ऑफ इंडिया
सेंट्रल बँक ऑफ इंडिया
Central Bank of India
1911 में बनारस से शुरू | CENTRAL TO YOU SINCE 1911

केन्द्रीय कार्यालय : चंद्रमुखी,
नरीमन पॉइंट, मुंबई-४०००२१

निविदा मागवण्याची सूचना
सेंट्रल बँक ऑफ इंडिया “ऑनलाइन कार्ड व्यवहारांसाठी अधिभोगीकरण नियंत्रण सर्वर (एसीएस) सेवा प्रदान करणा-या सेवा प्रदात्यांचे चयन करण्यासाठी” पात्र बोलीदारांकडून निविदा आमंत्रित करीत आहे.
संपूर्ण तपशिलांसाठी थेट निविदांअंतर्गत आमच्या बँकेच्या वेबसाइटला www.centralbankofindia.co.in/en/active-tender थेट वा.निविदा सादर करण्याची अंतिम तारीख **28.04.2023** आहे.
रव.,
दिनांक: मुंबई ३०.०३.२०२३
दिनांक: 30.03.2023

फॉर्म बी जाहीर उद्घोषणा (भारतीय नदारी आणि दिवाळखोरी मंडळ (परिसमापन प्रक्रिया) विनियमन, २०१६ चे विनियमन १२.) श्री राधे मेटलिवस प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्याकरीता			
क्र.क्र.	वर्णनेची	वर्णन	
१.	कॉर्पोरेट कर्जदाराचे नाव	श्री राधे मेटलिवस प्रायव्हेट लिमिटेड	
२.	कॉर्पोरेट कर्जदाराच्या स्थापनेचा दिनांक	२७.१२.२०१०	
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट कर्जदाराची स्थापना/नोंदणीकरण झाले	आरओसी - मुंबई	
४.	कॉर्पोरेट ऋणकोषा कॉर्पोरेट ओळख क्रमांक	U27310MH2010PTC211440	
५.	कॉर्पोरेट कर्जदाराच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	नोंदणीकृत कार्यालय: ५१२, आशिर्वाद इमारत, ६४/६, अहमदाबाद स्ट्रीट, कर्नाळ बंदर, मरिचक बंदर पूर्व, मुंबई - ४००००९ भारत	
६.	दिवाळखोरी ठरवा प्रक्रिया परिसमाप्तीचा दिनांक	२४.०३.२०२३	
७.	कॉर्पोरेट कर्जदाराचे परिसमापन सुरू होण्याचा दिनांक	२४.०३.२०२३ (आदेश दि. २९.०३.२०२३ रोजी प्राप्त)	
८.	परिसमापक म्हणून काम पाहणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण क्रमांक	नाव: प्रभाकर कुमार नोंद. क्र.: IBBI/IPA-002/IP-N00774/2018-2019/12373	
९.	मंडळाकडे नोंदणीकृत असलेला परिसमापकाचा पत्ता आणि ई-मेल	पत्ता: इमारत क्र. १, शिवा एन्क्लेव्ह, ३ रा मजला, पितम्पुरा, नवी दिल्ली - ११००२४. ईमेल आयडी: prabhatkar_acs@rediffmail.com	
१०.	परिसमापकावर पत्रव्यवहारकरिता जापवाऱ्याचा पत्ता आणि ई-मेल	पत्ता: १८८, ३ रा मजला, ८४ वेलकमवाला इमारत, जन्मभूमी मार्ग, फोर्ट, मुंबई - ४००००९. ईमेल आयडी: cirp.smppl@gmail.com	
११.	दावा सादर करण्याचा अंतिम दिनांक	२८.०४.२०२३	
याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा न्यायाधिकरण, मुंबई खंडपीठ (न्यायालय-IV) यांनी दि. २४.०३.२०२३ रोजी श्री राधे मेटलिवस प्रायव्हेट लिमिटेडचे परिसमापन सुरू करण्याचे आदेश दिले (आदेशाची प्रत दि. २९.०३.२०२३ रोजी प्राप्त). माननीय एक्सप्लोर्ट यांनी निम्नव्याख्याकारांना दि. २४.०३.२०२३ रोजी परिसमापक म्हणून नियुक्त केले. श्री राधे मेटलिवस प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे त्यांचे दावे दि. २८.०४.२०२३ रोजी किंवा त्यापूर्वी परिसमापकाकडे बाब क्र. १० समोर जवळ पत्रव्यवहार सादर करण्यास सांगण्यात येत आहे. वितीय धनको यांनी दाव्याबाबतचे त्यांचे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व धनको त्यांचे दाव्याबाबतचे पुरावे व्यक्तिशः, दफ्ताराद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात. दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल. जर भागधारकांनी परिसमापन प्रक्रियेदरम्यान त्यांचे दावे सादर न केल्यास, अशा भागधारकाद्वारे भारतीय नदारी आणि दिवाळखोरी मंडळ (कॉर्पोरेट व्हाईकरीटा दिवाळखोरी ठरवा प्रक्रिया) विनियमन, २०१६ अन्वये कॉर्पोरेट दिवाळखोरी ठरवा प्रक्रियेदरम्यान सादर केलेले दावे कलम ३८ अन्वये सादर केल्याचे मानण्यात येईल.			
सही/- प्रभाकर कुमार			
दिनांक: ३०.०३.२०२३ दिनांक: नवी दिल्ली			श्री राधे मेटलिवस प्रायव्हेट लिमिटेडचे परिसमापक नोंद. क्र. IBBI/IPA-002/IP-N00774/2018-2019/12373